

21-12-2020

Statement showing the list of Civil & Criminal Cases are to be taken up for hearing/argument on

In the Court of Sri. Subhashachandra Rathod, Civil Judge & JMFC, Chittapur.

Sl No.	Case number	Stage of the Cases	Hearing Date	Name of the Advocate for Appellant/Petitioner/Accused	Name of the Respondent Advocate.
First Session					
1	CC 580/2015	HBC	21-12-2020	APP	-
2	CC 390/2016	HBC	21-12-2020	APP	-
3	CC 43/2017	HBC	21-12-2020	APP	-
4	CC 87/2017	HBC	21-12-2020	APP	-
5	CC 41/2018	HBC	21-12-2020	APP	-
6	CC 60/2018	HBC	21-12-2020	APP	-
7	CC 62/2018	HBC	21-12-2020	APP	-
8	CC 113/2018	HBC	21-12-2020	APP	-
9	CC 223/2018	HBC	21-12-2020	APP	-
10	CC 324/2018	HBC	21-12-2020	APP	-

Second Session					
1	OS 49/2010	Addl W.S	21-12-2020	VRK	-
2	OS 24/2013	Hearing	21-12-2020	SBJ	-
3	OS 82/2013	Evidence	21-12-2020	MVL	-
4	OS 77/2015	“	21-12-2020	MVL	-
5	OS 49/2020	Order	21-12-2020	VRK	-
6	CC 240/2012	Evidence	21-12-2020	APP	-
7	CC 274/2013	“	21-12-2020	APP	-
8	CC 433/2010	“	21-12-2020	APP	-
9	CC 88/2013	“	21-12-2020	APP	-
10	CC 192/2013	“	21-12-2020	APP	-
11	CC 281/2013	“	21-12-2020	APP	
12	CC 423/2013	“	21-12-2020	APP	
13	CC 425/2013	“	21-12-2020	APP	
14	CC 313/2019	Custody matter	21-12-2020	APP	
15	CC 285/2019	Hearing	21-12-2020	APP	
16	CC 372/2020	Hearing	21-12-2020	APP	

NOTE: The remaining cases shown in the CIS cause list will be adjourned and date will be communicated to the respective advocates as per SOP and also manual list will be notified on the notice board of the court.